

11.09.2020

**Matter is taken up through Video Conferencing (Cisco Webex), hosted by Reader of the Court Sh. Davinder Singh Bisht.**

Present (on screen): Sh. Harsh Kumar Sharma, Ld. Counsel for appellant/  
convict.

Appellant/convict in person.

Sh. Amit Jindal, Ld. PP for the CBI/respondent.

**Sh. Davinder Singh Bisht, Reader, Sh. Kripal Singh Sajwan, Sr.P.A, Ms. Gurmeet Kaur, PA, Sh. Hardeep Singh, Ahlmad and Sh. Manish Kumar, Asstt. Ahlmad are also present through Video Conference.**

Final arguments completed from 11.30 AM to 1.45 PM..

Put up for orders on **23.09.2020** on which date this Court is scheduled to conduct physical hearing.

Appellant/convict is directed to appear in person on the next date of hearing i.e. **23.09.2020**.

Screen signed copy of the order be sent to the Computer Branch for uploading the same on the official website of the Court. The signed copy of order shall be placed on record as and when physical hearing of the Court resumes.

  
(Harish Kumar)

**Special Judge (PC Act) CBI-20,  
Rouse Avenue District Court,  
New Delhi/11.09.2020**

11.09.2020

**Matter is taken up through Video Conferencing (Cisco Webex), hosted by Reader of the Court Sh. Davinder Singh Bisht.**

Present (on screen): Sh. Sanjit Kumar, Ld. Counsel for appellant/convict with appellant.

Sh. Darshan Lal, Ld. PP for the CBI/respondent.

**Sh. Davinder Singh Bisht, Reader, Sh. Kripal Singh Sajwan, Sr.P.A, Ms. Gurmeet Kaur, PA, Sh. Hardeep Singh, Ahlmad and Sh. Manish Kumar, Asstt. Ahlmad are also present through Video Conference.**

Matter is listed for judgement today but there is another matter titled as '*Ramapati Mehto vs. CBI*' in which similar question of law is involved, which is listed today for conclusion of its final argument. This Court is of the view that judgment in the present case and judgment in the said case shall be pronounced on the same day. Accordingly, this matter is adjourned for orders on **23.09.2020** on which date this Court is scheduled to conduct physical hearing.

Appellant/convict is directed to appear in person on the next date of hearing i.e. **23.09.2020**.

Screen signed copy of the order be sent to the Computer Branch for uploading the same on the official website of the Court. The signed copy of order shall be placed on record as and when physical hearing of the Court resumes.



(Harish Kumar)  
Special Judge (PC Act) CBI-20,  
Rouse Avenue District Court,  
New Delhi/11.09.2020